

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 427
IA/4009/ND/2020, IA/4875/ND/2023,
IA/6535/ND/2023, IA/628/ND/2024 In
IB/1525/ND/2019

IN THE MATTER OF:

M/s Dynamic Security	...	Applicant
Versus		
M/s Ajit Automotive Services Pvt Ltd	...	Respondent

Under Section 9 of IBC,2016.

Order delivered on 15.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Riya Dhawan, Adv. Gagan Chhabra, Adv. Chanchal Chauhan in IA No. 4875/ND/2023
For the Respondent	: Adv. Riya Dhawan, Adv. Gagan Chhabra, Adv. Chanchal Chauhan in IA No. 4009/ND/2020
For the Liquidator	: Adv. ShashwatAnand, Adv. Dhruva Vig, Adv. Shashwat Parihar

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **15.05.2024**.

Sd/-
(Court Officer)